

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 219
823/252/ND/2019**

IN THE MATTER OF:

**M/s. Vishwanirmal Merchandise and
Consumer Products Pvt. Ltd.**

...APPELLANT

Vs.

ROC, NCT of Delhi and Haryana

...RESPONDENT

Section

Under Section 252

**Order delivered on 09.03.2021
(Virtual Hearing/Physical Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant
For the ROC
For the Income Tax Department**

**:Mr. Nitin Kumar Mishra, CS.
:Ms. Sweety Kumar, AROC.**

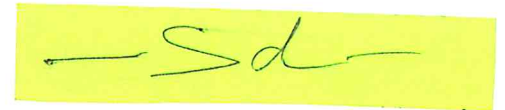
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ORDER

Heard the submissions made by the Authorized Representative of the Appellant. AROC is present and submitted that they have filed their report on 17.03.2020. None appeared on behalf of Income Tax Department at the time of hearing of the matter. Registry may serve notice on the Income Tax Department. Let this matter be listed on **12.04.2021**.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**